

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER

PETITION NUMBER : TCP/520/ (IB)/2017

NAME OF THE PETITIONER(S) : HARIVARDHAN STEEL & ALLOYS P. LTD

NAME OF THE RESPONDENT(S) : EXPERIENCED HI-TECH CONSULTANCY

SERVICES P. LTD **UNDER SECTION** : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE**

REPRESENTATION BY WHOM

1. B. Ramasvaramanian COUNSELFOR RESIDENCE PL.

RASA

Vaibhav R Counsel For Respondent

Venkatesh

ORDER

Counsel representing both the parties are present. Counsel for petitioner sought time for submitting his arguments. Time extended at request. Put up on 21.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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